

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 208- IA 457 of 2022
In
CP(IB) 88 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Neeraj Papers Agencies Ltd
V/s
Rainbow Paper Ltd

.....Applicant

.....Respondent

Order delivered on ..20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sandeep Singhi, Adv.
For the Respondent : Mr. Salil Thakore, Adv. for Mr. Nihar Thakkar, Adv. R-1

ORDER

IA 457 of 2022

Learned Counsel Mr. Singhi for the applicant states that review petition in the matter of Rainbow Papers Limited is yet not listed before the Hon'ble Supreme Court, which was directed to be listed in open Court. Hence, requests to defer the hearing at least by four to eight weeks.

List on 27.03.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**